

RESERVE BANK OF INDIA

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RBI/2025-2026/66 FIDD.CO.FSD.BC.No. 08/05.05.010/2025-26

July 11, 2025

The Chairman / Managing Director / Chief Executive Officer
All Scheduled Commercial Banks
(including Regional Rural Banks and Small Finance Banks)
All State Co-operative Banks and District Central Co-operative Banks

Madam/Sir,

Lending Against Gold and Silver Collateral - Voluntary Pledge of Gold and Silver as Collateral for Agriculture and MSME Loans

Please refer to our <u>circular FIDD.CO.FSD.BC.No.10/05.05.010/2024-25 dated</u>

<u>December 6, 2024</u> on Credit Flow to Agriculture – Collateral free agricultural loans, and Para 4.1 of the <u>Master Direction FIDD.MSME & NFS.12/06.02.31/2017-18 dated</u>

<u>July 24, 2017</u> on Lending to Micro, Small & Medium Enterprises (MSME) Sector (Updated as on June 11, 2024)¹.

- 2. Reference is also invited to the <u>Reserve Bank of India (Lending Against Gold and Silver Collateral) Directions</u>, 2025, <u>DOR.CRE.REC.26/21.01.023/2025-26</u>, dated June 6, 2025.
- 3. In this regard, it is clarified that loans against voluntary pledge of Gold and Silver as collateral by borrowers, sanctioned by the banks upto the collateral free limit, as

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हिंदी आसान है, इसका प्रयोग बढ़ाइये

"चेतावनीद्वारा रिज़र्व बैंक - : मेल, डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।"

Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.

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¹ Not applicable to Regional Rural Banks, State Co-operative Banks and District Central Co-operative Banks

covered under the Circular / Master Direction referred to in para 1 above, will not be construed as a violation of the above-mentioned guidelines as regards such collateral.

Yours faithfully,

(R Giridharan) Chief General Manager